GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 1172
TO BE ANSWERED ON 25.11.2019

Shortage of Faculties

†1172. SHRI RAHUL KASWAN:
    SHRI ANUMULA REVANTH REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a shortage of various faculties in Universities across the country, if so, the faculty extant status of various universities particularly in Rajasthan;

(b) whether the Government is facing shortage of competent and dutiful teachers, if so, the details thereof;

(c) whether the Government proposes to provide exemption in eligibility norms for appointments in universities; and

(d) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (d): At present, there are total 177235 sanctioned teaching posts in various universities across the country out of which 32581 posts are lying vacant. In the State of Rajasthan, there are 13924 sanctioned posts in various universities out of which 2358 posts are lying vacant. A detailed statement of sanctioned and vacant posts of teaching staff including Rajasthan is enclosed at **Annexure.**

University Grants Commission (UGC) vide its D.O. letter No.F.1-14/2019 (CPP-II) dated 4th June, 2019 has prepared the Guidelines for Recruitment of Faculty in Universities, Colleges and Institutions Deemed to be Universities outlining the selection

procedure and the time frame for recruitment which has been circulated to all Universities to adhere the guidelines. The Universities has also been requested to take steps to ensure that the vacancies in the University as well as in the Colleges affiliated to University are filled up at the earliest and also the status of the recruitment process is uploaded on the University Activity Monitoring Portal of UGC. A copy of the guidelines circulated to all Universities is available at https://www.ugc.ac.in/ugc_notices.aspx?id=2418

To attract the young talented teachers, there is a provision in the UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the maintenance of standards in Higher Education 2018, to provide a start-up grant at the level of Rs.3.00 lakh in Social Sciences, Humanities and Languages and Rs.6.00 lakh in Sciences and Technology to teachers and other non-vocational academic staff to take up research immediately after their appointment.

Further, UGC has also framed the guidelines for empanelment of Adjunct-Faculty in Universities and Colleges. These guidelines enable higher educational institutions to access the eminent teachers and researchers who have completed their formal association with University/College, to participate in teaching, to collaborate and to stimulate research activities for qualify research at M.Phil. and Ph. D. levels, and to play mentoring and inspirational role.

Clause 4.1 of UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations provides for qualification for appointment of Assistant Professor. At present, there is no active proposal in the UGC to provide exemption in eligibility norms for appointments in universities

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ANNEXURE REFERRED IN REPLY TO PART (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 1172 FOR 25.11.2019 ASKED BY SHRI RAHUL KASWAN AND SHRI ANUMULA REVANTH REDDY, HON'BLE MEMBERS OF PARLIAMENT REGARDING SHORTAGE OF FACULTIES

Sl.No.	State	Total		
		SS	IP	SS-IP
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	6577	6030	547
3	Arunachal Pradesh	693	651	42
4	Assam	4453	3304	1149
5	Bihar	5419	1855	3564
6	Chandigarh	2099	1449	650
7	Chhattisgarh	3218	2093	1125
8	Dadra and Nagar Haveli	0	0	0
9	Daman and Diu	0	0	0
10	Delhi	6261	5170	1091
11	Goa	231	240	-9
12	Gujarat	6778	6088	690
13	Haryana	8647	6630	2017
14	Himachal Pradesh	3549	2590	959
15	Jammu and Kashmir	2324	2039	285
16	Jharkhand	3066	1889	1177
17	Karnataka	10098	8500	1598
18	Kerala	3288	2243	1045
19	Ladakh	0	0	0
20	Lakshadweep	0	0	0
21	Madhya Pradesh	7743	6151	1592
22	Maharashtra	8154	6838	1316
23	Manipur	843	561	282
24	Meghalaya	1148	908	240
25	Mizoram	365	269	96
26	Nagaland	485	421	64
27	Odisha	5283	4543	740
28	Puducherry	648	449	199
29	Punjab	10472	8994	1478

State-Wise Sanctioned Strength And Teaching Staff In Position

30	**Rajasthan**	**13924**	**11566**	**2358**
31	Sikkim	523	454	69
32	Tamil Nadu	21317	21664	-347
33	Telangana	5283	3156	2127
34	Tripura	517	472	45
35	Uttarakhand	5541	4768	773
36	Uttar Pradesh	20149	16393	3756
37	West Bengal	8139	6276	1863
	All India	**177235**	**144654**	**32581**